GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:872 ANSWERED ON:14.08.2012 LOSSES DUE TO FLOOD

Bhoi Shri Sanjay;Chanabasappa Shri Udasi Shivkumar;Chitthan Shri N.S.V.;Deka Shri Ramen;Kumar Shri Kaushalendra;Mahto Shri Baidyanath Prasad;Panda Shri Prabodh;Ramkishun Shri ;Shankar Alias Kushal Tiwari Shri Bhisma;Shekhar Shri Neeraj;Singh Shri Yashvir;Tagore Shri Manicka

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of losses due to natural calamities including flood in several parts of the country including Assam;
- (b) if so, the details of loss of lives, livestock and wild animals, crops and property reported during the last three years and the current year, State-wise;
- (c) whether any Central team has visited the calamity affected States to assess the damage;
- (d) if so, the details of the assessment made and assistance provided thereon, State-wise; and
- (e) the preventive measures taken by the Government to minimise the impact of flood in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Yes Madam. The details of losses to lives, livestock, property and crops due to natural calamities including floods, as reported by the State Governments during the last three years and the current year is given at Annexure.
- (c) & (d): During the current year, State Government of Assam has submitted a memorandum so far. Upon receipt of a memorandum from Government of Assam, an Inter-Ministerial Central Team visited the affected areas from 10th to 12th July 2012 for on-the-spot assessment of damages caused by the flood of 2012. The report of the Team is being processed for placing before Inter-Ministerial Group and High Level Committee (HLC) for consideration.
- (e) Government of India, in order to strengthen the existing disaster management system has enacted and notified Disaster Management Act, 2005 on December 26, 2005 to improve and provide for institutional mechanisms for drawing up and monitoring the implementation of the disaster management plans, ensuring measures by various wings of Government for prevention and for mitigating the effects of disasters as well as for undertaking a holistic, coordinated, and prompt response to any disaster situation.

It is also mentioned that the Schemes for flood control are planned, funded, and executed by the State Governments concerned. The role of the Central Government is of a technical, catalytic and promotional nature. However, a State Sector Scheme of the Ministry of Water Resources Flood Management Programme with an outlay of Rs.8000/- crores has been approved by the Central Government, in November, 2007, for providing Central assistance to the State Governments for critical flood management and erosion control works

All these steps/ measures are expected to improve the existing disaster management practices, mitigation, control, check such recurrence of natural calamities and reduce the losses & minimize the adverse impact of natural calamities including flood in the country.